

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/42/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 9 others
NAME OF THE RESPONDENT(S) : Aadhi finance pvt ltd
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. Githidharan
Dominic S. David

R 1

2. Sandeep Kumar
Sri Chanan Rangarajan

Counsel for
Petitioner

3. Vishnu Mohan

Counsel for R 2 - R 4
ORDER

Counsels representing both the parties are present and submitted that they have filed written submissions in relation to the interim prayers in the IA. The respondents are directed to file counters in the main CP and furnish copies of the same to the other side before the next date of hearing. For hearing further submissions in IA, put up on 12.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc